

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(ONLY I.A NO.85771 OF 2024 (MODIFICATION APPLICATION) IN CrI.A. No. 51/2022 IS MENTIONED)

I.A NO.85771 OF 2024 in CrI.A. No. 51/2022 (II)
(IA 85771/2024 - FOR MODIFICATION OF COURT ORDER)

Date : 01-05-2024

I.A NO.85771/ 2024 in CrI.A. No. 51/2022 was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Mr. Rishi Malhotra, AOR (Mentioned by)

Ms. Veera Kaul Singh, AOR

For Respondent(s)

Mrs. Pragya Baghel, AOR

Mr. Anuvrat Sharma, AOR

Mrs. Pragya Baghel, AOR

UPON a mention being made by counsel for respondent
the Court made the following

O R D E R

I.A NO.85771 OF 2024 in CrI.A. No. 51/2022

List on 10th May, 2024.

(NIDHI AHUJA)
AR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)